

09.04.2025

## SUPPLEMENTARY LIST

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR  
BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)  
HYBRID MODE

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

| ITEM NUMBER                             | CASE NUMBER                                                      | PARTY NAME                                                                                                                                                                                                                                                                                                             | ADVOCATE NAME         | OTHER INFORMATION                                                                                                                                                                                                                                                 |
|-----------------------------------------|------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>FRESH MATTERS &amp; APPLICATIONS</b> |                                                                  |                                                                                                                                                                                                                                                                                                                        |                       |                                                                                                                                                                                                                                                                   |
| 50                                      | CRL.M.C.-2465/2025<br>CRL.M.A. 11044/2025                        | RAKESH KUMAR & ORS.<br>V/s THE STATE OF NCT OF DELHI & ANR.                                                                                                                                                                                                                                                            | DAYANAND SHARMA       |                                                                                                                                                                                                                                                                   |
|                                         |                                                                  | <b>OTHER DETAILS OF ADVOCATES:</b><br>PRASHANT SHARMA(PS_B2@REDIFFMAIL.COM)(9818802329)(PETITIONER)<br>KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)                                                                                                                                        |                       | P.S.-FIR NO. : (KESHAV PURAM-234/2019)                                                                                                                                                                                                                            |
| 51                                      | CRL.M.C.-2469/2025                                               | SH. KISHAN LAL & ORS.<br>V/s THE STATE GOVT OF NCT OF DELHI & ORS.                                                                                                                                                                                                                                                     | HARDEEP SINGH DHILLON |                                                                                                                                                                                                                                                                   |
|                                         |                                                                  | <b>OTHER DETAILS OF ADVOCATES:</b><br>H.S DHILLON(HSDHILLON2002@GMAIL.COM)(9810064398)(PETITIONER)<br>KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)                                                                                                                                       |                       | P.S.-FIR NO. : (INDERPURI-281/2019)                                                                                                                                                                                                                               |
| 52                                      | CRL.M.C.-2472/2025<br>CRL.M.A. 11061/2025<br>CRL.M.A. 11062/2025 | SHRI DALEEP KUMAR & ORS.<br>V/s GOVT OF NCT OF DELHI & ANR. & ORS.                                                                                                                                                                                                                                                     | JAYA TOMAR            |                                                                                                                                                                                                                                                                   |
|                                         |                                                                  | <b>OTHER DETAILS OF ADVOCATES:</b><br>JAYA TOMAR (TOMARJAYA@GMAIL.COM)(9810522962)(PETITIONER)<br>JAYA TOMAR (TOMARJAYA@GMAIL.COM)(9810522962)(PETITIONER)<br>KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)<br>KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) |                       | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SEEMA PURI-262/2010)<br>BAIL APPLN. 377/2011 FILED BY DALEEP KUMAR (DISPOSED ON : 2011-05-25 )<br>CRL.REV.P. 375/2014 FILED BY SUSHMA KUMAR (DISPOSED ON : 2015-12-15 )<br><br>P.S.-FIR NO. : (SEEMA PURI-262/2010) |
| 53                                      | CRL.M.C.-2473/2025<br>CRL.M.A. 11063/2025<br>CRL.M.A. 11064/2025 | SANDEEP SHERAWAT<br>V/s THE STATE NCT OF DELHI & ANR.                                                                                                                                                                                                                                                                  | NARENDER KUMAR        |                                                                                                                                                                                                                                                                   |
|                                         |                                                                  | <b>OTHER DETAILS OF ADVOCATES:</b><br>NARENDER KUMAR (NKADVOCATE2003@GMAIL.COM)(9818983888)(PETITIONER)<br>KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)                                                                                                                                  |                       | P.S.-FIR NO. : (MALVIYA NAGAR-150/2025)                                                                                                                                                                                                                           |
| 54                                      | CRL.M.C.-2477/2025<br>CRL.M.A. 11082/2025                        | DEVENDRA KUMAR VERMA & ORS.<br>V/s STATE OF NCT OF DELHI & ANR.                                                                                                                                                                                                                                                        | LAKSH YADAV           |                                                                                                                                                                                                                                                                   |

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|    |                                               |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                                   |                                                                                                                                                                                               |
|    |                                               | <b>OTHER DETAILS OF ADVOCATES:</b><br>ANURAG GARG (CONCEPT.LEGALS@GMAIL.COM)(8881113636)(PETITIONER)<br>KAPIL SHARMA<br>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)                                                                                                                                                                                                                                                                                                                                                    |                                                                                   | P.S.-FIR NO. : (SAGAR PUR-662/2022)                                                                                                                                                           |
| 55 | CRL.M.C.-2479/2025<br>CRL.M.A. 11089/2025     | MONIKA<br>V/s STATE OF NCT OF DELHI & ANR.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | SANDHYA CHATURVEDI                                                                |                                                                                                                                                                                               |
|    |                                               | <b>OTHER DETAILS OF ADVOCATES:</b><br>ANIL KUMAR (ANIL.KY94@GMAIL.COM)(8989216024)(PETITIONER)<br>KAPIL SHARMA<br>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)                                                                                                                                                                                                                                                                                                                                                          |                                                                                   | P.S.-FIR NO. : (ALIPUR-122/2025)                                                                                                                                                              |
| 56 | CRL.M.C.-2483/2025<br>CRL.M.A. 11106/2025     | DEEPAK KUMAR AND OTHERS<br>V/s STATE OF NCT OF DELHI AND ANOTHERS                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | NAIEM JAHAN (DHCLSC)                                                              |                                                                                                                                                                                               |
|    |                                               | <b>OTHER DETAILS OF ADVOCATES:</b><br>NAIEM JAHAN (JURIS.LAWJUSTIAF@GMAIL.COM)(8882634192)(PETITIONER)<br>KAPIL SHARMA<br>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)                                                                                                                                                                                                                                                                                                                                                  |                                                                                   | P.S.-FIR NO. : (BABA HARI DASS NAGAR-331/2021)                                                                                                                                                |
| 57 | CRL.M.C.-2485/2025<br>CRL.M.A. 11107/2025     | SANDEEP KUMAR<br>V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | PREM SINGH                                                                        |                                                                                                                                                                                               |
|    |                                               | <b>OTHER DETAILS OF ADVOCATES:</b><br>HIMANSHU MAKKAR<br>(ADV.HIMANSHUMAKKAR@GMAIL.COM)(8168060043)(PETITIONER)<br>KAPIL SHARMA<br>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)                                                                                                                                                                                                                                                                                                                                         |                                                                                   | OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MAHINDRA PARK-556/2020)<br>CRL.M.C. 5762/2023 FILED BY SANDEEP KUMAR (DISPOSED ON : 2024-07-22 )<br><br>P.S.-FIR NO. : (MAHINDRA PARK-556/2020) |
| 58 | CRL.M.A. 11009/2025<br>In CRL.REV.P.-239/2015 | BHUPINDER KUMAR SAHNI & ANR<br>V/s STATE OF NCT OF DELHI & ANR                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | ANWESH MADHUKAR, BHAGAT SINGH                                                     |                                                                                                                                                                                               |
|    |                                               | <b>OTHER DETAILS OF ADVOCATES:</b><br>ANWESH MADHUKAR (MADHUKAR.ANWESH@GMAIL.COM)(9899962744)(PETITIONER)<br>ANWESH MADHUKAR (MADHUKAR.ANWESH@GMAIL.COM)(9899866844)(PETITIONER)<br>KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)<br>KAPIL SHARMA<br>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)                                                                                                                                                                                          |                                                                                   |                                                                                                                                                                                               |
| 59 | CM APPL. 21133/2025<br>In FAO-244/2019        | RAKESH BHARGAVA<br>V/s THE STATE OF DELHI & ORS                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | DAVINDER N GROVER, ARJUN GARG,<br>DAVINDER NARAIN GROVER, ARJUN GARG, SUNIL KUMAR |                                                                                                                                                                                               |
|    |                                               | <b>OTHER DETAILS OF ADVOCATES:</b><br>DAVINDER N GROVER (9811191401)(PETITIONER)<br>ARJUN GARG (GARGARJUNA@GMAIL.COM)(9910922635)(RESPONDENT)<br>GNCTD (STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)<br>MAYANK (ECIMAYA@GMAIL.COM)(0)(RESPONDENT)<br>GROVER AND ASSO (GROVERANDASSOCIATESLAWFIRM@GMAIL.COM)(0)(RESPONDENT)<br>ALKA BHARGAVA (RBAB105@GMAIL.COM)(0)(RESPONDENT)<br>ARJUN GARG (GARGARJUNA@GMAIL.COM)(9910922635)(RESPONDENT)<br>SANTOSH KUMAR<br>TRIPATHI (STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)<br>DAVINDER N |                                                                                   |                                                                                                                                                                                               |

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|    |                                                                   | GROVER(GROVERANDASSOCIATESLAWFIRM@GMAIL.COM)(9811191401)(PETITIONER)<br>ARJUN(GARGARJUNA@GMAIL.COM)(0)(RESPONDENT)<br>ARJUN GARG(GARGARJUNA@GMAIL.COM)(9910922635)(RESPONDENT)<br>SUNIL KUMAR(SUNILKNB@GMAIL.COM)(9311515886)(RESPONDENT)                                                                                        |                                                            |
| 60 | W.P.(CRL)-1151/2025<br>CRL.M.A. 11032/2025<br>CRL.M.A. 11033/2025 | PARVESH @ SANJU<br>V/s STATE GOVT. OF NCT OF DELHI<br>AND ORS.                                                                                                                                                                                                                                                                   | RAHUL MANGLA                                               |
|    |                                                                   | <b>OTHER DETAILS OF ADVOCATES:</b><br>RAHU MANGLA (MAIL@RAHULMANGLA.COM)(9899969669)(PETITIONER)<br>RAHUL MANGLA (MAIL@AHULMANGLA.COM)(9899969669)(PETITIONER)<br>KAPIL SHARMA<br>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)<br>KAPIL SHARMA<br>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) | P.S.-FIR NO. :<br>(NARELA<br>INDUSTRIAL AREA-<br>799/2022) |
| 61 | W.P.(CRL)-1153/2025<br>CRL.M.A. 11048/2025                        | KAMLESH KUMAR<br>V/s STATE GOVT. OF NCT OF DELHI<br>AND ANR.                                                                                                                                                                                                                                                                     | SIDDHARTH PANDIT                                           |
|    |                                                                   | <b>OTHER DETAILS OF ADVOCATES:</b><br>DO NOT REPLY(EFILINGSOUTHWEST@GMAIL.COM)(8826113475)(PETITIONER)<br>KAPIL<br>SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)                                                                                                                                           | P.S.-FIR NO. :<br>(VIKAS<br>PURI-130/2025)                 |

**R-111, GROUND FLOOR LC -II,  
SHRI SUMEET ANAND, Joint Registrar (Judicial)**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc10>

| ITEM NUMBER                             | CASE NUMBER                               | PARTY NAME                                                                                                                                                                            | ADVOCATE NAME | OTHER INFORMATION                                                                                                                                                                                                       |
|-----------------------------------------|-------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>FRESH MATTERS &amp; APPLICATIONS</b> |                                           |                                                                                                                                                                                       |               |                                                                                                                                                                                                                         |
| 30                                      | CRL.M.C.-2461/2025<br>CRL.M.A. 11034/2025 | MANISH GOEL<br>V/s THE STATE GOVT. OF NCT OF<br>DELHI AND ORS.                                                                                                                        | ARUNAV TEWARI |                                                                                                                                                                                                                         |
|                                         |                                           | <b>OTHER DETAILS OF ADVOCATES:</b><br>SATYENDRA KUMAR (SKSINGH116@GMAIL.COM)(9811161525)(PETITIONER)<br>KAPIL SHARMA<br>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) |               | OTHER CASE FILED<br>AGAINST SAME P.S.-<br>FIR NO. : (PASCHIM<br>VIHAR EAST-<br>1142/2021)<br>BAIL APPLN.<br>4403/2021 FILED BY<br>MANISH GOEL<br>(DISPOSED ON :<br>2022-02-17 )<br><br>P.S.-FIR NO.<br>: (PASCHIM VIHAR |

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|    |                                                                  |                                                                                                                                                                                                                                                                                                                                                       |                     | EAST-1142/2021)                                                                                                                                                                                                    |
| 31 | CRL.M.C.-2463/2025<br>CRL.M.A. 11036/2025<br>CRL.M.A. 11037/2025 | PRASHANT CHAUDHARY & ORS.<br>V/s STATE GOVT. OF NCT OF DELHI<br>AND ANR.                                                                                                                                                                                                                                                                              | ASHISH TANWAR       |                                                                                                                                                                                                                    |
|    |                                                                  | <b>OTHER DETAILS OF ADVOCATES:</b><br>KRISHAN PAL()(9654507129)(PETITIONER)<br>KAPIL<br>SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)                                                                                                                                                                                            |                     | P.S.-FIR NO.<br>:(WAZIRABAD-<br>23/2022)                                                                                                                                                                           |
| 32 | CRL.M.C.-2464/2025<br>CRL.M.A. 11038/2025                        | MANISH KASHYAP & ORS.<br>V/s STATE GOVT. OF NCT OF DELHI<br>AND ANR.                                                                                                                                                                                                                                                                                  | RAKESH KUMAR SHUKLA |                                                                                                                                                                                                                    |
|    |                                                                  | <b>OTHER DETAILS OF ADVOCATES:</b><br>SANJAY KUMAR (SANJAY74CHAUBEY@GMAIL.COM)(9873286419)(PETITIONER)<br>SANJAY KUMAR<br>CHAUBEY(SANJAY74CHAUBEY@GMAIL.COM)(9873286419)(PETITIONER)<br>KAPIL SHARMA<br>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)<br>KAPIL<br>SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) |                     | P.S.-FIR NO.<br>:(MANDAWALI-<br>710/2023)                                                                                                                                                                          |
| 33 | CRL.M.C.-2466/2025<br>CRL.M.A. 11051/2025                        | SUDHIR KUMAR GAUR<br>V/s STATE (GNCTD) & ANR.                                                                                                                                                                                                                                                                                                         | BABLI KALA          |                                                                                                                                                                                                                    |
|    |                                                                  | <b>OTHER DETAILS OF ADVOCATES:</b><br>BABLI KALA (BABLI.ADV08@GMAIL.COM)(9891407969)(PETITIONER)<br>KAPIL SHARMA<br>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)                                                                                                                                                                     |                     | P.S.-FIR NO.<br>:(JAGAT PURI-<br>188/2022)                                                                                                                                                                         |
| 34 | CRL.M.C.-2467/2025<br>CRL.M.A. 11052/2025                        | TEJASSWI SHARRMA & ORS.<br>V/s STATE OF NCT OF DELHI & ANR.                                                                                                                                                                                                                                                                                           | MOHIT CHAUDHARY     |                                                                                                                                                                                                                    |
|    |                                                                  | <b>OTHER DETAILS OF ADVOCATES:</b><br>MOHIT CHAUDHARY<br>(MOHITCHAUDHARY2020@GMAIL.COM)(9810074159)(PETITIONER)<br>KAPIL SHARMA<br>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)                                                                                                                                                      |                     | OTHER CASE FILED<br>AGAINST SAME P.S.-<br>FIR NO. :(HARI<br>NAGAR-123/2021)<br>CRL.M.C. 5094/2024<br>FILED BY UJJWAL<br>SHARRMA (D. OF<br>HEARING : 2025-07-<br>17 )<br><br>P.S.-FIR NO. :(HARI<br>NAGAR-123/2021) |
| 35 | CRL.M.C.-2474/2025<br>CRL.M.A. 11065/2025                        | INDERJEET @ TINKU & ANR.<br>V/s THE STATE OF NCT OF DELHI &<br>ORS.                                                                                                                                                                                                                                                                                   | ROHIT KUMAR MAHIYA  |                                                                                                                                                                                                                    |
|    |                                                                  | <b>OTHER DETAILS OF ADVOCATES:</b><br>RAKESH KUMAR (RAKESHSHUKUM@GMAIL.COM)(8377098792)(PETITIONER)<br>KAPIL SHARMA<br>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)                                                                                                                                                                  |                     | P.S.-FIR NO.<br>:(KALYAN PURI-<br>1/2017)                                                                                                                                                                          |
| 36 | CRL.M.C.-2476/2025<br>CRL.M.A. 11077/2025                        | JASPAL SINGH & ORS.<br>V/s THE STATE GOV OF NCT DELHI<br>& ANR.                                                                                                                                                                                                                                                                                       | AFROZ AHMAD         |                                                                                                                                                                                                                    |
|    |                                                                  | <b>OTHER DETAILS OF ADVOCATES:</b><br>AFROZ AHMAD (ADVOCATE.AFROZ73@GMAIL.COM)(9899972202)(PETITIONER)<br>KAPIL SHARMA<br>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)                                                                                                                                                               |                     | P.S.-FIR NO. :(KIRTI<br>NAGAR-433/2022)                                                                                                                                                                            |

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| 37 | CRL.M.C.-2480/2025<br>CRL.M.A. 11092/2025                         | HIMANSHU & ORS.<br>V/s THE STATE GOVT. OF NCT OF<br>DELHI AND ANR.                                                                                                                                    | KAMAL SINGH    |                                                |
|    |                                                                   | <b>OTHER DETAILS OF ADVOCATES:</b><br>CHATUR SINGH (CHATURCOURTOFFICER@GMAIL.COM)(0)(PETITIONER)<br>KAPIL SHARMA<br>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)                     |                | P.S.-FIR NO.<br>:(SONIA VIHAR-<br>57/2021)     |
| 38 | CRL.M.C.-2484/2025                                                | JASPAL SINGH @ JASPREET & ORS.<br>V/s THE STATE GOVT. OF NCT OF<br>DELHI & ANR.                                                                                                                       | VICHITRA KUMAR |                                                |
|    |                                                                   | <b>OTHER DETAILS OF ADVOCATES:</b><br>BALVINDER SINGH ( )(9650380638)(PETITIONER)<br>KAPIL SHARMA<br>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)                                    |                | P.S.-FIR NO.<br>:(ALIPUR-560/2020)             |
| 39 | W.P.(CRL)-1154/2025<br>CRL.M.A. 11057/2025                        | RAHUL AND ORS<br>V/s STATE NCT OF DELHI AND ANR                                                                                                                                                       | HARI SHANKER   |                                                |
|    |                                                                   | <b>OTHER DETAILS OF ADVOCATES:</b><br>HARI SHANKER (HARISHANKER.ADV@GMAIL.COM)(9811562356)(PETITIONER)<br>KAPIL SHARMA<br>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)               |                | P.S.-FIR NO.<br>:(BEGAM PUR-<br>13/2024)       |
| 40 | W.P.(CRL)-1156/2025<br>CRL.M.A. 11074/2025<br>CRL.M.A. 11075/2025 | SH JATINDER SINGH ALIAS LUCKY<br>V/s STATE OF NCT OF DELHI AND<br>ANR                                                                                                                                 | AKHIL HASIJA   |                                                |
|    |                                                                   | <b>OTHER DETAILS OF ADVOCATES:</b><br>PANKAJ TANDON<br>(PANKAJTANDONANDASSOCIATES@GMIAL.COM)(9599777777)(PETITIONER)<br>KAPIL SHARMA<br>(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) |                | P.S.-FIR NO.<br>:(GREATER<br>KAILASH-154/2025) |

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